

## CALCULATION OF CLAIM OF PSIEC:

### 1. For Plot No. 116 Leather Complex. Jalandhar

Date of notice: 24.04.2015

Date of default: 23.05.2015

Intt from 23.05.2015 up to 23.02.2023: 15% half yearly compounding on

Principal amount 2500 sq yd 226/sq yd Rs. 565000.00 as per SPL Punjab & Haryana High Court Order dated 1.7.2014

Intt = Rs 11,70,000.00

Penal 6% = Rs. 2,62,725.00

Total = Rs. 14,32,725.00

Total Payable with Intt and principal amount = Rs 19,97,725.00

Maintenance Charges (no reference/source)

TOTAL AMOUNT OF CLAIM FOR PLOT NO. 116 = Rs 1,97,725.00

### 2. For Plot no. 117 Leather Complex, Jalandhar.

Principal amount 2500 X 226 = Rs. 5,65,000.00

Intt: NIL (as per conveyance deed)

Maintenance Charges (No source to verify)

Total Payable for Plot 117 Rs 5,65,000.00

**VALUE OF TOTAL CLAIM ADMITTED**

**Rs, 25,62,725.00**

Rakesh Phull  
RESOLUTION PROFESSIONAL  
SHIVAM CONTINENTAL PVT LTD

